

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1036
ANSWERED ON:01.03.2011
PROMOTION OF PPP FOR INFRASTRUCTURE DEVELOPMENT
Dhruvanarayana Shri R.

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government has identified the constraints in promoting Public Private Partnership (PPP) for Infrastructure Development in the Urban sector;
- (b) if so, the details thereof and the action taken by the Government to overcome the same;
- (c) the details on the ongoing PPP projects along with the nature of infrastructure development involved, State-wise; and
- (d) the details of the Foreign Direct Investment inflow for urban infrastructure development, State-wise and sector-wise?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a): Yes, Madam.

(b): Some of the constraints identified are low tariff/user charges, complexity of projects, involvement of multiple agencies, poor financial position of the Urban Local Bodies (ULBs), lack of standardization such as standard bidding documents, concession agreements etc. To address these constraints, Government of India has initiated process for standardization of bidding documents for Public Private Partnership (PPP) i.e. Request for Quotation (RFQ), Request for Proposal (RFP). Reforms have also been initiated under Jawaharlal Nehru National Urban Renewal Mission/ Urban Infrastructure Development Scheme for Small and Medium Towns (JNNURM/UIDSSMT). Department of Economic Affairs, Government of India has launched "National PPP Capacity Building Programme" to improve the capacity of ULBs for implementing PPP projects.

(c): A list of PPP projects under JNNURM is enclosed at Annexure-I.

(d): The available details of Foreign Direct Investment (FDI) Inflow pertaining to housing and real estate related to urban development are enclosed at Annexure-II.